



2025:DHC:7348-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12841/2025 & CM APPL. 52384/2025

EX CONSTABLE SPORTSMAN ASHOK KUMAR BSF

.....Petitioner

Through: Mr. Jairaj Singh, Adv.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Ira Singh, SPC, Ms. Pinky Pawar, GP with Mr. Jitender Kumar Mishra, BSF

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

25.08.2025

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C. HARI SHANKAR, J.

1. After some hearing, Mr. Jairaj Singh, learned Counsel for the petitioner, seeks leave to withdraw this writ petition.

2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 25, 2025

dsn